

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR NURIT PROPERTIES
PRIVATE LIMITED OPERATING IN REAL ESTATE SECTOR AT 1, KASTURBA
GANDHI MARG, NEW DELHI, INDIA, 110001.

(Under sub-regulation (1) and (4A) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Nurit Properties Private Limited CIN: U45201DL2004PTC130198 PAN: AABCE4526H
2.	Address of the registered office	1, Kasturba Gandhi Marg, New Delhi, India, 110001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	1, Kasturba Gandhi Marg, New Delhi, India, 110001
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://drive.google.com/drive/folders/1NvyNgBigWy_wr6Bg8zFYoWONi1UVCI-a?usp=sharing
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/folders/1NvyNgBigWy_wr6Bg8zFYoWONi1UVCI-a?usp=sharing
10.	Last date for receipt of expression of interest	19-09-2025 (15 days from 04-09-2025)
11.	Date of issue of provisional list of prospective resolution applicants	21-09-2025 (2 days from 19-09-2025)
12.	Last date for submission of objections to provisional list	26-09-2025 (5 days from 21-09-2025)
13.	Date of issue of final list of prospective resolution applicants	27-09-2025 (1 days from 26-09-2025)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28-09-2025 (1 days from 27-09-2025)
15.	Last date for submission of resolution plans	28-10-2025 (30 Days from 28-09-2025)
16.	Process email id to submit Expression of Interest	cirp.nurit@resurgentrpl.com



Sudhir Chandi - Authorised Signatory
Resurgent Resolution Professionals LLP
Resolution Professional in CIRP of
M/s Nurit Properties Private Limited
IBBI Regn: IBBI/IPE-0084/1PA-3/2022-23/50018
AFA Valid till 31st December 2025

Address: 905, 9th Floor, Tower-C, Unitech Business Zone,
Sector 50, Gurugram, Haryana 122018
Email: cirp.nurit@resurgentrpl.com
Date: 04.09.2025